#### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 1712 (TO BE ANSWERED ON 21.09.2020)

## FUNCTIONING OF LOKPAL

## 1712. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has started functioning with Lokpal which has appointed the top officers in place since last one and a half year;
- (b) the details of the cases registered under Lokpal for disposal till date;
- (c) the number of cases that have been resolved since its commencement;
- (d) whether the required staff has been nominated for functioning of the Lokpal; and
- (e) if so, the details thereof?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): The institution of Lokpal has been functioning since the appointment of its Chairperson and eight Members in March, 2019.

(b) & (c): Lokpal is an independent statutory body established under section 3 of the Lokpal and Lokayuktas Act, 2013. In terms of Section 48 of the said Act, the Lokpal is required to present annually to the President a report on the work done by it, which is caused to be laid in both the Houses of the Parliament.

(d) & (e): The Government has sanctioned 124 posts for the Lokpal at various levels including that of the Joint Secretary, Director/Deputy Secretary, Under Secretary, Section Officer, Accounts Officer as well as secretarial and support staff.

\*\*\*\*\*